

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial Complex (BDA)
Indiranagar
Bangalore - 560 038

Dated : 11 JAN 1989

APPLICATION NO.

1016

/88(F)

W.P. NO.

Applicant(s)

Shri N.G. Mulgund

To

1. Shri N.G. Mulgund
C/o Shri M. Narayanaswamy
Advocate
844 (Upstairs), V Block
Rajajinagar
Bangalore - 560 010

2. Shri M. Narayanaswamy
Advocate
844 (Upstairs), V Block
Rajajinagar
Bangalore - 560 010

3. The Director General
All India Radio
(S-II Section)
Akashavani Bhavan
Parliament Street
New Delhi - 110 001

4. Shri M.S. Sayed
Programme Executive
All India Radio
Dharwad

V/s Respondent(s)
The Director General, AIR, New Delhi & 2 Ors

5. The Station Engineer
All India Radio
Dharwad

6. Shri M.S. Padmarajaiah
Central Govt. Stng Counsel
High Court Building
Bangalore - 560 001

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/~~STAY/INTERIM ORDER~~
passed by this Tribunal in the above said application(s) on 5-1-89.

*Received
K. Infra
12-1-89*

Encl : As above

R. Venkateshwar
DEPUTY REGISTRAR
(JUDICIAL)

9c

G. Mulgund

M. Narayanaswamy

A.No. 1016/88(F)

V/s The DG, AIR, New Delhi & 2 Ors

M.S. Padmarajaiah

Date	Office Notes	Orders of Tribunal
		<p>KSPVC/PSM(A) 5.1.1989 <i>order</i></p> <p>Applicant by Shri M. Narayana Swamy. Respondents by Shri M.S. Padmarajaiah.</p> <p>2. In this application made under Section 19 of the Administrative Tribunals Act, 1985 ('Act'), the applicant has sought for a direction to respondents 1 to 3 to promote him to the cadre of Programme Executive with effect from 28.6.1987. Shri Padmarajaiah appearing for respondents 1 to 3 places before us the order no. 137/88-ST-B, dated 28.11.1988 granting the prayer of the applicant from 18.4.1983 itself.</p> <p>3. On this view, this application no longer survives for consideration ^{as having} become unnecessary. But in the circumstances of the case, we direct the parties to bear their own costs.</p> <p style="text-align: right;">16/1/89</p> <p>Sd/- no. VC Sd/- M(A)</p>



TRUE COPY

By [Signature]
DEPUTY REGISTRAR (JDLT)
CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE